

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO. 210 OF 2019

In the matter of:

Elaine Info Solutions Pvt Ltd Appellant

Vs

J&A Avenues India Pvt Ltd & Ors Respondent

Mr. Shivambika Sinha, Mr. Rudrajit Ghosh, Advocates for appellant.

Mr. M.L. Sharma and Mr. Rishab Jain, Advocates for R3.

Mr. Saurabh Jain and Mr Smarth Arora, Advocates for R1 and R2.

And

COMPANY APPEAL (AT) NO. 246 OF 2019

In the matter of:

V. Lakshmi Chenchu Venkata Satya Siva Prasad Appellant

Vs

J&A Avenues India Pvt Ltd & Ors Respondent

Mr. M.L. Sharma and Mr. Rishab Jain, Advocates for Appellant.

Mr. Saurabh Jain and Mr Smarth Arora, Advocates for R1 and R2.

Mr. Shivambika Sinha, Mr. Rudrajit Ghosh, Advocates for R3.

And

COMPANY APPEAL (AT) NO. 258 OF 2019

In the matter of:

J&A Avenues India Pvt Ltd & Ors Appellant

Vs

V. Lakshmi Chenchu Venkata Satya Siva Prasad Respondent

Mr. Saurabh Jain and Mr Smarth Arora, Advocates for Appellant.

Mr. M.L. Sharma and Mr. Rishab Jain, Advocates for R1.

Mr. Shivambika Sinha, Mr. Rudrajit Ghosh, Advocates for R2.

ORDER

10.01.2020- Learned counsel for the Respondent in Company Appeal (AT) No.210 submits that the arguing counsel is in difficulty, therefore, he seeks adjournment. Prayer allowed. Let the appeals may be fixed for **20.1.2020** for hearing.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Bm/bm